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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE AND INSURANCE)

....

NEW DELHI: THE 23rd January, 1974.

NOTIFICATION
INCOME TAX

No. 547 (F.No. 404/15/74-ITCC): In exercise of the powers conferred by sub-clause (iii) of Clause (44) of Section 2 of the Income-tax Act, 1961, (43 of 1961) the Central Government hereby authorises Shri Mohd. Zakaullah who is a Gazetted Officer of the Central Government to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with immediate effect.

Sd/-
(M.N. Nambiar)

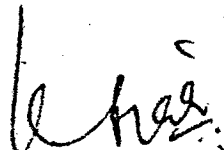
Under Secretary to the Government of India

The Manager,
Government of India Press,
New Delhi.

No. 547 (F.No.404/15/74-ITCC).

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(M.N. Nambiar)

Under Secretary to the Government of India.

AEK.

No. CC/ITCC/652/204/RSE/73.